CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 622/2001 OA 1591/1996 MA 458/2002



New Delhi, this the 25th day of February, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J) Hon'ble Shri Govindan S. Tampi, Member (A)

Smt. Saroj Kapila W/o Shri D.R.Kapila Welfare Officer, Gr.II Children Home R/o A-179, Dayanand Colony Lajpat Nagar, New Delhi.

...Petitioner

(By Advocate Shri R.N.Chawla)

VERSUS

- 1. Shri M.K.Mishra Secretary-cum-Director Social Welfare Department Govt. of NCT of Delhi CGLNS Complex Delhi Gate, Delhi.
- 2. Shri K.J.R.Burman Joint Director (Admn) Department of Social Welfare Govt. of NCT of Delhi.

...Respondents

(By Advocate Shri George Paracken)

ORDER (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, YC (J)

Shri George Paracken, learned counsel for the respondents has submitted that the Tribunal's order dated 8-5-2000 in OA 1591/1996 has been fully complied with. This is also agreed to by the learned counsel for the petitioner Shri R.N.Chawla.

Noting the above submissions, CP 622/2001 is dismissed as withdrawn. Accordingly MA 458/2002 is also disposed of.

Notices issued to the alleged contemnors

are discharged. File be consigned to the Record Room.

GOVINDAN (S. TAMPI)

(SMT, LAKSHMI SWAMINATHAN) VICE-CHAIRMAN (J)

MEMBER

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